## INTRODUCTORY COURSE ON MEDIATION AND NEGOTIATION

The GNLU ADR Cell in association with the Bridge Policy Think Tank & Centre for Mediation & Conciliation, Bombay Chamber of Commerce proudly presents the 'Introductory Course on Mediation and Negotiation' which aims at developing a holistic understanding of Conflict Resolution through the study of human behaviour which enables a deeper understanding of conflicts.



Siddharth Jha Manager Centre for **Mediation and** Conciliation **Bombay** Chamber of

Siddharth is currently working with the Centre for Mediation and Conciliation (CMC) under the aegis of Bombay Chamber of Commerce & Industry. He handles case administration, advocacy with business development and policy making at the centre. Previously, he was a practising lawyer and has experience in dealing with Commercial and Civil Disputes (Domestic and Cross-Border) with other activities such Litigation/ADR Management, litigation Advisory and Documentation pertaining to matters before the High Court of Gujarat. Siddharth is a professionally trained cross-culture mediator and negotiator and has attained his Masters in Dispute Resolution from Pepperdine University School of Law. California.



ANUROOP OMKAR (ADVOCATE & MEDIATOR)



commercial lawyer and ADR neutral. Post his graduation from **Gujarat National Law University in** 2012, he underwent rigorous training and evaluation for mediation in USA, Europe and from Thailand Arbitration Center (THAC). He is empanelled as a Mediator with the World Bank, Office of the Compliance Advisor Ombudsman (CAO) of the International Financial Corporation (IFC) and **Multilateral Investment Guarantee** Agency (MIGA); NCLT and NCLAT under the Companies Act, 2013; ICADR, Ministry of Law and Justice, Government of India; among others.

practicing

Mr. Omkar is a



**Aditi Jha** Consultant (Public Policy) **Bridge Policy Think Tank** 

She is an alumni of Gujarat National Law University, Gandhinagar. She is involved with various policy research initiatives in and around the space of mediation and related training programmes including 360 Degree School on Conflict Resolution by Indian Institute of Corporate Affairs (IICA), Ministry of Corporate Affairs. She regularly assists trained mediators Mr. Anuroop Omkar and Mrs. Kritika Krishnamurthy with structural research pertaining to private, commercial and community mediations. Presently, She is assisting the authors with the 2nd edition of their best-seller 'The Art of Negotiation and Mediation - Wishbone, Funny bone & a Backbone'.



Eligibility: Graduate and Post-Graduate students of Law from any University/Institute/College.

**FEBRUARY 1-2, 2019** 9AM-6PM

Course Fee (Inclusive of all course material and food for all days of the course):

- GNLU Students: Rs. 5000
- Students belonging to any other College/Institute/University: Rs. 7000



Centre for Mediation & Conciliation (CMC) is an initiative of the Bombay Chamber of Commerce & Industry to promote Mediation as the dispute resolution mechanism of first resort in order to meet the corporate requirement of a confidential, cost effective & solution oriented dispute resolution mechanism for commercial disputes where the power to determine the final outcome remains in the hands of the corporate disputants.





Bridge Policy is a think-tank which regularly engages in assisting government, non-governmental institutions and regulators in policy making, advocacy, research and capacity building. Our objective is to engage the industry, government, academia and civil society to create and implement projects with social returns on investment. We provide advisory on institutionalization of social impact and private initiatives for better efficiency through investment advocacy, Strategic, Regulatory and Policy Research and insights.

## Methodology:

- Lecture
- Mock Mediation Sessions
- In-class activities

## ASSESSMENT:

All course participants would be required to complete an assessment at the end of the Course following which successful candidates would be awarded a araded certificate.